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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.A(CAA).No.503/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M.

Name of the Company Under Section		Jalan Brothers Pvt.Ltd. & Ors. 230-232		
/	cs Mohan	fen Golnke PCS	Applear 6	20/11/12

ORDER

Ld. Counsel for the petitioners is present.

Petitioner has filed a synopsis, which is incomplete. Petitioners are directed to file detail of events in synopsis within 7 days from today.

List on 20/12/2017.

Sel

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

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